

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 115

CP No. 95/Chd/Hry/2022

IN THE MATTER OF

**Hundred Percentile Education Pvt. ...
Ltd.**

Appellant

Versus

**Registrar of Companies NCT of ...
Delhi And Haryana**

Respondent

Under Section: 252(3), CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 14.06.2024.

Sd/-

Court Officer